

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:29

ANSWERED ON:26.02.2002

PRADHAN MANTRI GRAM SADAK YOJANA

A. VENKATESH NAIK;ASHOK NAMDEORAO MOHOL;CHANDRAKANT BHAURAO KHAIRE;JASWANT SINGH YADAV;K. MURALEEDHARAN;RAMSHETH THAKUR

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the Government have allocated/released the funds for 2002-2003 under the PMGSY;
- (b) if so, the details thereof, State-wise;
- (c) whether the funds disbursed under the scheme for 2000-2001 and 2001-2002 have been utilised by the States so far;
- (d) if so, the details thereof, State-wise;
- (e) whether any norms have been fixed for development of rural roads, commensurate with the expenditure made thereon;
- (f) if so, the details thereof;
- (g) whether the norms for construction of roads under the scheme are not followed by the constructing authorities;
- (h) if so, the action taken by the Government against the agencies monitoring the work;
- (i) whether the Government propose to computerise the designing and monitoring system of the scheme;
- (j) if so, the details thereof; and
- (k) the extent to which it is likely to achieve the goal?

**Answer**

MINISTER OF RURAL DEVELOPMENT (SHRI M. VENKAIAH NAIDU)

(a) & (b): Keeping in view the need to significantly increase the absorption capacity under the PMGSY, by way of expeditious execution of works, project proposals for twice the amount of the allocation have been cleared during the current year. It has been made clear to the States/ Union Territories that while the projects so cleared may be tendered, the actual release in the year 2001-02 would be limited to this year's allocation and the next year's releases will be made subsequently, depending on the progress of works. The State-wise details of proposals cleared during 2001-2002 is enclosed at Annexure-I.

(c) & (d): Road works cleared in the year 2000-01 are in various stages of implementation in different States and are expected, by and large, to be completed by May, 2002. An expenditure of Rs.892.02 crore has so far been incurred as per the enclosed Statement (Annexure-II).

As regards the road works cleared in the year 2001-02, the Detailed Estimates of the Project Proposals cleared have been prepared/ are being prepared and, after technical scrutiny by the State Technical Agencies, the works are being tendered. Works have commenced in some States, are expected to soon commence in other States (except Bihar and Karnataka) after completion of formalities and to be completed, by and large, during the calendar year.

(e) to (h): The road works under the Pradhan Mantri Gram Sadak Yojana (PMGSY) are designed as proper engineering structures, as per the technical specifications prescribed by the Indian Roads Congress. These designs and estimates are scrutinised by the State Technical Agencies (STAs), which are the Indian Institutes of Technology, Regional Engineering Colleges and Government Engineering Colleges of repute, so as to ensure adherence to norms and technical specifications.

(i) to (k): The Centre for Development of Advanced Computing (C-DAC), Pune have been entrusted with the development of suitable software for 'On-line Management and Monitoring System' for the PMGSY, which would facilitate effective monitoring of the Programme. The proposed System would also include modules for Designs and Estimation as well as Tendering.

Annexure-I

## Project Proposals cleared under PMGSY during 2001-02

# States/UTs Allocation Amount cleared  
(Rs. In crore) (Rs. In crore)

1 Andhra Pradesh	190.00	388.61
2 Arunachal Pradesh	35.00	74.00
3 Assam	75.00	154.92
4 Bihar	150.00	0.00
5 Chhatisgarh	87.00	184.45
6 Goa	5.00	10.16
7 Gujarat	50.00	106.15
8 Haryana	20.00	50.15
9 Himachal Pradesh	60.00	120.00
10 Jammu & Kashmir	20.00	60.33
11 Jharkhand	110.00	220.08
12 Karnataka	95.00	0.00
13 Kerala	20.00	47.65
14 Madhya Pradesh	213.00	498.68
15 Maharashtra	130.00	263.90
16 Manipur	40.00	80.71
17 Meghalaya	35.00	76.72
18 Mizoram	20.00	46.53
19 Nagaland	20.00	45.53
20 Orissa	175.00	350.00
21 Punjab	25.00	74.29
22 Rajasthan	130.00	263.05
23 Sikkim	20.00	37.81
24 Tamil Nadu	80.00	115.81
25 Tripura	25.00	51.85
26 Uttar Pradesh	315.00	638.83
27 Uttaranchal	60.00	130.40
28 West Bengal	135.00	281.07
29 A & Nicobar Islands	10.00	22.38
30 Dadra & Nagar Haveli	5.00	9.95
31 Daman & Diu	5.00	0
32 Delhi	5.00	0
33 Lakshadweep	5.00	5.00
34 Pondicherry	5.00	0

Total 2375.00 4409.01

## Annexure-II

### Expenditure under PMGSY

# State Expenditure (Rs. In crore)

1 Andhra Pradesh	113.18
2 Arunachal Pradesh	39.34
3 Assam	37.67
4 Bihar	0.00
5 Chattisgarh	8.70
6 Goa	5.00
7 Gujarat	26.90
8 Haryana	12.58
9 Himachal Pradesh	30.48
10 J&K	0.00
11 Jharkhand	25.82
12 Karnataka	33.41
13 Kerala	10.14
14 Madhya Pradesh	21.53
15 Maharashtra	71.04
16 Manipur	20.00
17 Meghalaya	34.95
18 Mizoram	13.03
19 Nagaland	13.27
20 Orissa	4.40
21 Punjab	12.55
22 Rajasthan	71.13
23 Sikkim	13.16

24	Tamil Nadu	12.29
25	Tripura	18.90
26	Uttar Pradesh	208.00
27	Uttaranchal	6.50
28	West Bengal	28.05

Total 892.02